Annexure- 3

Name of the Corporate Debtor: Dhanlaxmi Electricals Private Limited; Date of commencement of CIRP: 26/08/2025; List of creditors as on: 17/09/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Details of claim admitted Amount Details of claim received of any Amount of % voting Identification Amount of mutual Amount of claim claim Name of Sr. No. Nature of Amount covered by Amount covered by Remarks, if any Date of receipt | Amount claimed Whether related party? creditor No. Amount of claim admitted share in contingent claim dues, that not admitted under claim security interest guarantee CoC verification may be setoff Axis Bank As the amount pertains to bank Limited guarantee which are live/yet to be 8,38,44,262.00 | Secured 19,65,22,283.00 11,26,78,021.00 Nil 04.09.2025 Yes Yes NA 40.08% invoked/returned to the bank the said claim is admitted at Rs. 1 Bank of India The amount categorized as claim pertains to bank guarantee as the 2 2,79,67,488.38 2,79,67,488.38 **Secured** 7,75,02,844.00 08.09.2025 Yes Yes 13.37% same is yet to be invoked and hence is admitted at Rs. 1 HDFC Bank 9,73,60,007.79 **Secured** 3 09.09.2025 9,73,60,007.79 Yes Yes 46.55% Limited 32,18,49,779.17 20,91,71,758.17 100.00% 19,01,80,865.00 Total